

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**O.A.No.1539/2018**

**Dated Thursday, the 15<sup>th</sup> day of November, 2018**

**PRESENT**

**Hon'ble Mrs.Jasmine Ahmed, Judicial Member**

**&**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

M.Radhakrishnan,  
D-4, SBI Quarters,  
Sugarcane Breeding Institute,  
Veerakeralam, Coimbatore 641 007.

**...Applicant**

By Advocate M/s T.Saikrishnan

1.The Indian Council of Agricultural Research (ICAR),  
Rep., by its Director General (ICAR),  
Krishi Bhawan, New Delhi.

2.The Secretary (ICAR),  
Indian Council of Agricultural Research (ICAR)  
Krishi Bhawan, New Delhi

3.The Financial Advisor,  
Indian Council of Agricultural Research (ICAR)  
Krishi Bhawan, New Delhi

4.The Director (Finance),  
Indian Council of Agricultural Research (ICAR)  
Krishi Bhawan, New Delhi

5.The Director,  
ICAR-Sugarcane Breeding Institute,  
Sugarcane Post, Coimbatore 641 007.

6.The Senior Administrative Officer (ICAR) ,  
ICAR-Sugarcane Breeding Institute,  
Sugarcane Post, Coimbatore 641 007.

7.Dr.Bakshi Ram,  
The Director, ICAR-Sugarcane Breeding Institute,  
Sugarcane Post, Coimbatore 641 007.

8.Dr.N.Thiraviyam, Technical Officer (ICAR),  
ICAR-Sugarcane Breeding Institute,  
Sugarcane Post, Coimbatore 641 007.

**...Respondents**

**(Order: Pronounced by Hon'ble Mrs.Jasmine Ahmed, Member(J))**

Mr.T.Saikrishnan, learned counsel for the applicant present and states that he wants to withdraw this OA with liberty to file fresh application before this Tribunal as and when the proper cause of action arises in his favour. He has also made an endorsement in the case file to that effect.

2. Accordingly, the OA is dismissed as withdrawn with liberty to file a fresh OA.

**(R.RAMANUJAM)**  
**MEMBER (A)**

**(JASMINE AHMED)**  
**MEMBER(J)**

**15 .11.2018**

M.T.